

ITEM NO.9 Court 3 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8733-8734/2018

ENGINEERING ANALYSIS CENTRE OF
EXCELLENCE PRIVATE LIMITED

Appellant(s)

VERSUS

THE COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

(IA No. 103490/2020 - APPLICATION FOR TAGGING/DETAGGING)

WITH

C.A. No. 10114/2013 (IV-A)

C.A. No. 10112-10113/2013 (IV-A)

C.A. No. 10106/2013 (IV-A)

C.A. No. 10115-10117/2013 (IV-A)

C.A. No. 10103/2013 (IV-A)

C.A. No. 10104/2013 (IV-A)

C.A. No. 6386-6387/2016 (XIV-A)

C.A. No. 10098-10102/2013 (IV-A)

C.A. No. 10758/2017 (XIV-A)

C.A. No. 8735-8736/2018 (IV-A)

C.A. No. 8737-8941/2018 (IV-A)

C.A. No. 8942-8947/2018 (IV-A)

C.A. No. 8950-8953/2018 (IV-A)

C.A. No. 8948-8949/2018 (IV-A)

C.A. No. 4420/2012 (IV-A)

C.A. No. 8954-8955/2018 (IV-A)

C.A. No. 8956/2018 (IV-A)

C.A. No. 8957/2018 (IV-A)

C.A. No. 8959/2018 (IV-A)
C.A. No. 8962/2018 (IV-A)
C.A. No. 8958/2018 (IV-A)
C.A. No. 4629/2014 (IV-A)
C.A. No. 4631/2014 (IV-A)
C.A. No. 4630/2014 (IV-A)
C.A. No. 10105/2013 (IV-A)
C.A. No. 7852/2012 (IV-A)
(FOR AMENDMENT IN CAUSE TITLE ON IA 115452/2020)
C.A. No. 4634/2014 (IV-A)
C.A. No. 8974-8975/2018 (IV-A)
C.A. No. 8966/2018 (IV-A)
C.A. No. 8973/2018 (IV-A)
C.A. No. 8963/2018 (IV-A)
C.A. No. 8965/2018 (IV-A)
C.A. No. 8972/2018 (IV-A)
C.A. No. 8961/2018 (IV-A)
C.A. No. 8969/2018 (IV-A)
C.A. No. 8960/2018 (IV-A)
C.A. No. 8971/2018 (IV-A)
C.A. No. 8970/2018 (IV-A)
C.A. No. 8964/2018 (IV-A)
C.A. No. 8967/2018 (IV-A)
C.A. No. 8968/2018 (IV-A)
C.A. No. 1403/2013 (IV-A)
C.A. No. 1412/2013 (IV-A)
C.A. No. 1416-1418/2013 (IV-A)

C.A. No. 1421/2013 (IV-A)
C.A. No. 1415/2013 (IV-A)
C.A. No. 1414/2013 (IV-A)
C.A. No. 1413/2013 (IV-A)
C.A. No. 1407/2013 (IV-A)
C.A. No. 1406/2013 (IV-A)
C.A. No. 1408/2013 (IV-A)
C.A. No. 8990/2018 (XIV-A)
C.A. No. 1405/2013 (IV-A)
C.A. No. 1410/2013 (IV-A)
C.A. No. 1409/2013 (IV-A)
C.A. No. 1419/2013 (IV-A)
C.A. No. 1411/2013 (IV-A)
C.A. No. 1420/2013 (IV-A)
C.A. No. 1404/2013 (IV-A)
C.A. No. 2304/2013 (IV-A)
C.A. No. 2305/2013 (IV-A)
C.A. No. 2306/2013 (IV-A)
C.A. No. 2307-2308/2013 (IV-A)
C.A. No. 4666-4667/2013 (IV-A)
C.A. No. 6764/2013 (IV-A)
C.A. No. 8976/2018 (IV-A)
C.A. No. 8977-8988/2018 (IV-A)
SLP(C) No. 28867/2016 (XIV)
SLP(C) No. 28868/2016 (XIV)
C.A. No. 10673/2016 (XIV-A)

SLP(C) No. 29571/2016 (XIV)

C.A. No. 10674/2016 (XIV-A)

SLP(C) No. 36782/2016 (XIV)

SLP (C) No. 37580/2016 (XIV)

C.A. No. 3402/2017 (IV-A)

C.A. No. 4419/2012 (IV-A)

C.A. No. 10097/2013 (IV-A)

C.A. No. 9486/2017 (XIV-A)

C.A. No. 8711/2018 (XIV-A)

C.A. No. 8722/2018 (XIV-A)

C.A. No. 8725/2018 (XIV-A)

C.A. No. 8724/2018 (XIV-A)

C.A. No. 9551/2018 (XIV-A)

SLP(C) No. 450/2019 (XIV)

C.A. No. 2006/2019 (IV-A)

IA No. 124352/2019 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 6736/2020 (XIV)

(IA No.37514/2020-CONDONATION OF DELAY IN FILING)

Date : 17-02-2021 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE HEMANT GUPTA

HON'BLE MR. JUSTICE B.R. GAVAI

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UPON hearing the counsel the Court made the following
O R D E R

Heard the arguments of Mr. Percy Pardiwala and Mr. Arvind P. Datar, learned senior counsel appearing for the appellant(s).

List tomorrow i.e. 18.02.2021 (Thursday) for further arguments as part-heard, after misc. matters.

(JAYANT KUMAR ARORA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER